

ITEM NO.4

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 10041/2024

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Appellant(s)

VERSUS

BABUA KOERI (D) & ORS. Respondent(s)

[Only C.A. No. 10042/2024 is listed under this item]

WITH

C.A. No. 10042/2024 (III-A)

Date : 02-06-2026 This appeal was called on for hearing today.

For Appellant(s) : Mr. Akhilesh Kumar Pandey, AOR

Anu Kirutthika, Adv.
Mr. Rajeev Singh, AOR

For Respondent(s) : Mr. Ankur Yadav, AOR
Ms. Asha Gopalan Nair, AOR
Mr. Akhilesh Kumar Pandey, AOR
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 10042/2024

Respondent Nos.1(i) & 2 are duly represented.

Service was complete on respondent No.1(v) through
dasti mode on 15.04.2025 but none has entered appearance.

Ld. Counsel for the appellant has filed an application
seeking substituted service by way of publication on
respondent Nos.1(ii-iv). The newspapers mentioned therein

contd..

are "Dainik Jagran" (Varanasi, Hindi Publication) and "Amar Ujjala" (Varanasi, English Publication). Application is hereby allowed. Ld. Counsel for the appellant to file affidavit alongwith proof of publication within two weeks.

List again on 07.08.2026.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

rd

APOORV SINGH
Registrar